

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2015

Dated: 14th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/s Gautam Ferro Alloys

....Appellant (s)

Versus

Jharkhand Bijli Vitran Nigam Ltd. & Ors.

... Respondent (s)

Counsel for the Appellant(s) : Mr. Vaibahv &
Mr. Devashish Bharuka

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-5
Mr. Aabhas Parimal &
Mr. Himanshu Shekhar
for R-1 to R-4

ORDER

Since the order impugned is passed by Hon'ble T. Munikrishnaiah, Technical Member, the matter may be placed before the other Bench on **01.09.2015**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg